

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

**Item No. 11  
CP No. (IB)- 15/9/JPR/2021  
Under Section 9 of IBC, 2016**

**In the matter of:**

**Airen Metals Pvt. Ltd.**

**... Operational Creditor**

**Versus**

**Kandoi Metal Powders Manufacturing Co Pvt. Ltd.**

**... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Operational Creditor : Ajay Kumar Atolia, PCS

For the Corporate Debtor : Pratibha Khandelwal, RP

**ORDER**

Heard Mr. Ajay Kumar Atolia, PCS appearing on behalf of the Applicant submits that compliance affidavit has been filed on behalf of the Applicant. Ms. Pratibha Khandelwal, RP is present. List the matter for perusal of the said affidavit on 30.04.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 17, 2024